## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/39/IB/2018

PETITION NUMBER

: CP/511/IB/2017

NAME OF THE PETITIONER

: V. NAGARAJAN

NAME OF THE RESPONDENT

S.No. NAME (IN CAPITAL)

: K.SUBBURAJ

UNDER SECTION

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

R. Ashwanth

12 SUBILAMANIA

Counsel for R1 & R2 Burant & Chem

## ORDER

Counsel for RP present. Counsel for R1 and R2 present and he is directed to file reply. Matter is posted for arguments. Put up on 12.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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